

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

SA.No. 402 of 1997

Date of Order: 24.11.98.

Between:

- | | |
|-------------------|--------------------|
| 1. M.Srinivasulu | 4. N.Chandrasekhar |
| 2. T.V.Krishnaiah | 5. M.Purushotham |
| 3. G.Ramesh | |

..Applicants

And

1. Union of India, rep. by its Secretary
Telecommunications, Sanchar Bhavan,
Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom
Circle, Andhra Pradesh, Hyderabad.
3. The Telecom District Manager, Kurnool ..Respondents:

Counsel for the Applicant : Mr.P.N.A.Christian

Counsel for the Respondents : Mr. V.Rajeswara Rao

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

* * *

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-3-

O.A.No. 602 /97

Copy to:

1. The Secretary, ~~the~~ UOI, Telecommunications, Sanchar Bhavan, Ashoka Road, New Delhi.
2. Chief General Manager, Telecommunications, A.P.circle, Hyd.
3. Telecom District Manager, Warangal. *(over)*
4. One copy to Mr. P.N. Christian, Advocate, CAT, Hyd.
5. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to D.R.(A), CAT, Hyd.
7. One duplicate copy.

ghm/

21/12/98

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWAR :
M(J)

DATED: 24-11-98

~~ORDER/JUDGMENT~~

MA/R.A./C.P.No.

in

DA.NO. 402/97

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS.

~~DISMISSED~~

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
वैषण / DESPATCH
16 DEC 1998
हैदराबाद न्यायपीठ
HYDERABAD BENCH